

ITEM NO.1

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 9 in CIVIL APPEAL NO. 6464 OF 2004

ARUN LAL & ORS.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(For directions and office report)

Date: 30/09/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CYRIAC JOSEPH
HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant(s)

Mr. K.V. Vishwanathan, Sr.Adv.
Mr. B. Ragunath, Adv.
Mr. S.R. Setia, Adv.

For Respondent(s)

Mr. P.P. Malhotra, ASG
Mr. Brijender Chahar, Sr.Adv.
Ms. Asha G. Nair, Adv.
Ms. Sushma Suri, Adv.

UPON hearing counsel the Court made the following
O R D E R

The Interlocutory Application No. 9 is dismissed
as withdrawn.

(Sukhbir Paul Kaur)
Court Master

(Renuka Sadana)
Court Master